

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4179
TO BE ANSWERED ON 11TH AUGUST, 2017**

OVER CHARGING OF STENTS BY PRIVATE HOSPITALS

4179. SHRI P.C. MOHAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of the fact that private hospitals are charging excess price for Cardiac stents from the patients citing quality difference despite fixation of its Maximum Retail Price by the Government;
- (b) whether the Government has received any complaints in this regard;
- (c) whether the Government proposes to take any action against such hospitals; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): National Pharmaceuticals Pricing Authority (NPPA) under the Department of Pharmaceuticals, which is mandated with the task of implementing and enforcing the provisions of the Drugs (Prices control) Order, 2013 (DPCO), has not received any specific complaint alleging that private hospitals are charging excess price citing quality difference of cardiac stents after fixation of their ceiling price under the DPCO.

(c) & (d): Appropriate action is taken by NPPA under the provisions of the DPCO as and when such incidents are reported to them.

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